

**OFFICE OF DISTRICT JUDGE, BULANDSHAHR**

Admin. Order No. 143/2021

Dated : July 21, 2021

**ORDER**

In compliance of the guidelines issued by Hon'ble the High Court of Judicature at Allahabad through Letter No. 1983 /LXXXVII-CPC/e-Courts/Allahabad/Dated: 20th July, 2021 regarding functioning of District Courts keeping in view of the status of cases of COVID-19 in District Bulandshahar, in consultation with President, District Bar Association and President, Civil Bar Association, the following modified guidelines for functioning of Courts in District Bulandshahar are being issued.

(1). All the Courts in district Bulandshahar which are subordinate to Hon'ble High Court of Judicature at Allahabad shall open to take up the Judicial Work & Administrative matters as per the existing directions, rules, guidelines and circulars issued from time to time.

(2). The Presiding Officers of all the Courts as mentioned above shall take all possible steps to ensure that minimum number of parties/Counsel are present in the courtroom at one time for court proceedings, to ensure physical distancing guidelines. Further, the Presiding Officer shall not prevent appearance of the parties in the case unless suffering from some illness, but, shall have the power to restrict entry of persons into the courtroom or the points from which arguments are addressed by the advocates.

(3). All the Courts, as mentioned above shall remain closed on Saturdays and Sundays as per guidelines issued by the State Government and as per resolution of Hon'ble High Court dated 22.04.2021. During the said period, the court premises shall be completely sanitized. Officer In-charge Nazarat shall ensure that the court premises must be cleaned and sanitized and help of District Administration may be taken in this respect.





(2).

- (4). As soon as the work in the courts is completed, the Judicial Officers and Court staff may leave the court premises without delay.
- (5). Masks shall be strictly used by everyone who enters into the court premises as well as into the courtroom. Sanitizer shall be arranged at the door of courtroom. Reader, Clerk and other Court staff shall follow Social Distancing guidelines.
- (6). When the District Administration/Chief Medical Officer is of the opinion that District Court campus should be closed for a particular period due to COVID-19 pandemic situation, then the District Court may be closed for the said period and order may be issued to that effect and intimation shall be sent to Hon'ble Allahabad High Court.
- (7). Thermal scanning check-up of all the persons entering in the court premises shall be ensured. The Officer In-charge Nazarat shall ensure the strict compliance of this direction and help of District Administration may be sought by him in this regard.
- (8). All the Presiding Officers of all Courts as mentioned above shall ensure compliance of directions given by Hon'ble Apex Court/ High Court of Judicature at Allahabad in judicial side and all directions and guidelines issued by the Central Government and State Government regarding COVID-19.
- (9). Daily consolidated report of the number of cases and applications decided and feedback shall be submitted on the e-services module on regular basis to Hon'ble Allahabad High Court. Nodal Officer (Computer)/System Officer shall ensure the compliance of this direction.
- (10). The above mentioned guidelines and directions shall be applicable from 22.07.2021 till further orders.

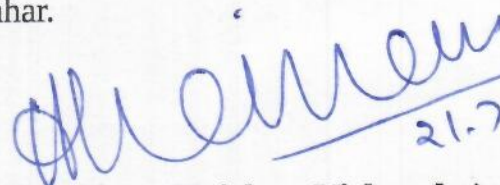
Let a copy of this order be sent to Hon'ble Allahabad High Court for information and let this order be uploaded on the official website of the District Court, Bulandshahar.

Inform all concerned accordingly.

(Dr. Ajaya Krishna Vishvesha)  
District Judge  
Bulandshahar.

**Copy forwarded to following authorities for information and necessary action:-**

1. All the Judicial Officers of Bulandshahar Judgeship.
2. District Magistrate, Bulandshahar
3. SSP, Bulandshahar
4. Chief Medical Officer, Bulandshahar
5. Officer In-charge Nazarat, District Court Bulandshahar
6. Nodal Officer (Computer), District Court Bulandshahar
7. Chief Judicial Magistrate, Bulandshahar
8. Secretary, DLSA, Bulandshahar
9. Superintendent, District Jail, Bulandshahar
10. District Bar Association, Bulandshahar
11. Civil Bar Association, Bulandshahar
12. D.G.C(Criminal), Bulandshahar
13. Joint Director, Prosecution, Bulandshahar
14. District Information Officer, Bulandshahar.
15. System Officer, District Court Bulandshahar for uploading on the official website of District Court, Bulandshahar.

  
21.7.2021

**(Dr. Ajaya Krishna Vishvesha)**  
District Judge.  
Bulandshahr.